PENDENCY REPORT AS ON 28-03-2023				
SI No.	Case Type	Total		
1	ABLAPL- Anticipatory Bail	2672		
2	ADMLS-Admirality Suits.	11		
3	AHO-Appeal Against High Court Order.	29		
4	ARBA-Appeals under Arbitration & Conciliation Act	229		
5	ARBP(ICA)-Application Us 34 of the Act involving	1		
	International Commercial Arbitration			
6	ARBP-Petitions under Arbitration & Conciliation Act	36		
7	AS-Admirality Suit.	1		
8	BLAPL-Bail Application.	4000		
9	CEREF-Reference under Central Excise Act.	1		
10	CMAPL-Miscellaneous Applications.	3098		
11	CMPAT-Company Act.	81		
12	CMP-Civil Miscellaneous Petition	2452		
13	COA-Appeals against judgement in Comp.Pet.	25		
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2		
15	CONTAC-Appeals against orders in Civil Contempt	17		
16	CONTAR-Appeals against orders in Crl.Cont.matter	1		
17	CONTC-Cotempt of Court Cases (Civil contempt)	8823		
18	CONTC(CPB)-Contempt Petition in Berhampur Bench	1		
19	CONTC(CPC)-Contempt Petition in Cuttack Bench	213		
20	CONTC(CP)-Contempt Petition in Bhubaneswar Bench	147		
21	CONTC(CPS)-Contempt Petition in Sambalpur Bench	3		
22	CONTR-Proceeding relating to Criminal Contempt	180		
23	COPET-Orginal Petition (Companies Act.)	126		
24	CRA-Criminal Appeals	988		
25	CRLA-Appeal against Judgement/Sentence.	10912		
26	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1486		
27	CRLMA-Other Miscellaneous Application.	876		
28	CRLMC-Appl.under Sec.482 Cr.P.C.	6547		
29	CRLMP-Criminal Miscellaneous Petition	861		
30	CRLREV-Criminal Revision.	9444		
31	CRLTR-Original Trial.	1		
32	CRMC-Criminal Miscellaneous Case	25		
33	CRP-Revision Petition.	170		
34	CRREV-Criminal Revision	235		
35	CS(OS)-Civil suits.	1		
36	CUSREF-Reference under Customs Act.	1		
37	CVA-Civil Appeals	3		
38	CVREV-Civil Revision.	15		
39	CVRVW-Civil Revision.	19		
40	DSREF-Confirmation under Sec.336 Cr.P.C.			
41	EC-Execution Case.	4		
41	ELA-Appeals from Judgement in Election Pet.	14		
42				
	ELPET-Election Petitions.	26		
44	EXFA-Execution First Appeal.	2		
45	EXOS-Execution Application.	4		
46	EXP-Execution Petition.	27		
47	FA-First Appeal	1085		
48	FAO-First Appeal from Orders.	3290		
49	FA(OS)-FA from Judgement in original suits.	1		

50	GA-Government Appeals	111
51	GCRLA-Government Appeals	412
52	GUAP-Pet. under Guardianship and Wards Act.	11
53	IP(M)-Main Petition (Insolvency Act)	1
54	ITA-Appeals Income-tax	224
55	JCRA-Jail Criminal Appeals	13
56	JCRLA-Jail Criminal Appeal	1118
57	JCRLRV-Jail Criminal Revision.	8
58	JCRMC-Jail Criminal Misc.Case.	1
59	LAA-Appeals (Land Acquisition Act)	877
60	LAREF-References (Land Acquisition Act)	1
61	LPA-Letters Patent Appeals.	25
62	MACA-Motor Accident Appeals.	5461
63	MAC-Motor Accident Claims.	1
64	MA-Miscellaneous Appeals	55
65	MATA-Matrimonial Cases (Appeals)	1096
66	MFA-FA against Spl. Jurisdiction Cases.	5
67	MJC-Misc.Judicial Case.	59
68	MSA-SA from judgements in Misc. Cases.	92
69	OCRMC-Original Crl. Miscellaneous Case	97
70	OJC-Original Jurisdiction case (Writ)	885
71	OREF-References.	1
72	OS-Original Suit.	1
73	OTAPL-Other Tax Applications.	58
<u>75</u> 74	OTC-Other Tax Case.	1
75	OVTA-Tax Appeal Under OVAT Act	1
76	RCFA-First Appeals(Rent Control Matters)	1
77	RFA-FA from Judgement and Decree in Suit	2129
78	RPFAM-Revision US 19 of Family Court Act.	1165
79	RSA-Second Appeal from Judgement and Decree.	6798
80	RVWPET-Review Petition.	2090
81	RVWPET(RPC)-Review Petition in Cuttack Bench	84
82	RVWPET(RP)-Review Petition in Bhubaneswar Bench	63
83	SAO-Second Appeal from Appellate Order.	217
84	SA-Second Appeal	2109
85	SCLP-Pet.for leave to appeal to Supreme Court	1
86	SJC-Special Jurisdiction Case (Tax Matters)	164
87	SM-Suo Motu.	43
88	SPA-Sp.Appeal before DB	1
89	STAPL-Appl.for direction to make a reference.	2
90	STREV-Sales Tax Revision.	484
91	TA-Tax Appeal	11
92	TREV-Tax Revesion	29
93	TRPCRL-Transfer Petition for transfer of Crl. Proceeding	288
94		
95	TRP(C)-Transfer Petition under Sec.24 CPC	865 3571
	WA-Appeals before DB against SB Judgement	
96	WPC(OAG) Original Application in Berhampur Bench	24
97	WPC(OAC)-Original Application in Cuttack Bench	3199
98	WPC(OA)-Original Application in Bhubaneswar Bench	1446
99	WPC(OAPC)-Original Application (Provisional) in Cuttack	85
100	Bench WCC(AARC) Original Application Permission Petition in	22
100	WPC(OAPPC)-Original Application Permission Petition in	32

	Cuttack	
101	WPC(OAS)-Original Application in Sambalpur Bench	81
102	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	344
103	WPC(TAC)-Transfer Application in Cuttack Bench	39
104	WPC(TA)-Transfer Application in Bhubaneswar Bench	3
105	WPC(T)-Temporary Number in Bhubaneswar	9
106	WP(C)-Writ Petition under Art.226 and 227.	59799
Grand Total		